

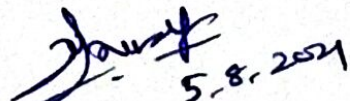
ADM/129/2020

Office of the  
Principal District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru, Dated: 05.08.2021.

**NOTICE**

Due to some unavoidable circumstance, opening of tenders which were called vide Notification bearing No. ADM/129/2020 dated 30.06.2021 of this office for providing manpower to the Fast Track Special Court-1, Bengaluru Rural District, Bengaluru scheduled to be held at 5.30 p.m., today i.e., 05.08.2021 stand cancelled. Further progress in the matter will be intimated and published in the official web-site of Bengaluru Rural District, i.e.,

**<https://districts.ecourts.gov.in/bangalorerural>**

  
5.8.2021  
**(TYAGARAJA N. INAVALLY)**  
Principal District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

Pri. District & Sessions Judge  
Bangalore Rural District  
Bangalore